

**STATEMENT RE: WORKING
JOURNALISTS AND OTHER
NEWSPAPER EMPOLYEES (CON-
DITIONS OF SERVICE) AND
MISCELLANEOUS PROVISIONS
(AMENDMENT) ORDINANCE**

**THE MINISTER OF PARLIA-
MENTARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA):** I beg to
lay on the Table an explanatory state-
ment (Hindi and English versions)
giving reasons for immediate legisla-
tion by the Working Journalists and

other Newspaper Employees (Condi-
tions of Service) and Miscellaneous
Provisions (Amendment) Ordinance,
1979.

MR. SPEAKER: Today's business is
over; the House stands adjourned till
11.00 A.M. tomorrow.

12.54 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Tuesday, Feb-
ruary 20, 1979/Phalguna 1, 1900
(Saka).*